प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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October 03, 2025

Draft Foreign Exchange Management (Establishment in India of a branch or office) Regulations, 2025

As announced in the <u>Statement on Developmental and Regulatory Policies dated October 01, 2025</u>, the Reserve Bank had issued the Foreign Exchange Management (Establishment in India of a Branch Office or a Liaison Office or a Project Office or any other place of business) Regulations, 2016, vide <u>Notification No. FEMA 22(R)/2016-RB. dated March 31, 2016</u>.

- 2. On a review, it has been decided to amend the extant regulations along the following lines:
 - i) The eligibility criteria for establishment of a place of business in India, are proposed to be relaxed.
 - ii) The draft proposals offer greater operational freedom by shifting from prescriptive to a principle-based framework, which is expected to result in greater operational freedom.
 - iii) The process for closure of non-compliant and inactive branch/office, are proposed to be simplified.
- 3. Comments/feedback on the <u>draft regulations</u> may be submitted through the '<u>Connect 2 Regulate</u>' Section available on the RBI's website or via <u>email</u> by **October 24, 2025**, with the subject line "Feedback on draft regulations on Branch or office".

(Brij Raj) Chief General Manager